

Madhya Pradesh by the University Grants Commission;

(b) if a decision has already been taken, by what time it is expected to be established; and

(c) what assistance, financial or technical, the University Grants Commission will give to the State Government for the proposed university?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The University Grants Commission has agreed in principle with the proposal to set up a University at Raipur. The Madhya Pradesh Government were advised to submit a revised Bill incorporating the recommendations of the University Grants Commission.

(c) The University Grants Commission does not pay grants for establishing new Universities. It pays grants only for 'development' after a University has come into being.

Geological Survey in Madras

*100. Shri Umanath: Will the Minister of Mines and Fuel be pleased to state:

(a) whether any Geological Survey has been undertaken in Tiruchi District of Madras State; and

(b) if so, what are the details?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). Yes, Sir. The details are as follows:

Reconnaissance mapping of the entire district has been completed. Out of 14,000 (Fourteen thousand) square kilometre in Tiruchi district, an area of 10,000 (ten thousand) square kilometres has so far been mapped on 1'—1' mile scale.

As a result of the work carried out by the Geological Survey of India so far, workable deposits of Gypsum, Celestite, Limestone, Clays and occurrences of Flint, Feldspar, Chalk Baryte, Building stone,

Columbite, Tantalite, Corundum, Graphite, Iron Ore, Quartz and potstone have been recorded.

Groundwater and hydrological investigations have also been carried out.

Gold Deposits in Mysore

*101. Shri Mohsin: Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that gold deposits have been found in Kappat Hills in Dharwar District, by Geological Survey of India; and

(b) if so, the steps that Government intend to take for the exploration of this valuable mineral?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). No new occurrence of gold have been recorded by the Geological Survey of India at Kappatagudda in Dharwar district. However, occurrence are known for a long time. Gold occurrence at Kappatagudda have not been examined recently by the Geological Survey of India.

It is understood that the Government of Mysore were considering whether old workings for gold in the Mysore Mine block of the Kappatagudda range of hills, Dharwar district need be taken up for detailed investigation.

Gift Tax Act

*102. Shrimati Renuka Jay: Will the Minister of Finance be pleased to state:

(a) whether attention of Government has been drawn to the fact that the Mysore High Court has held the Central Gift Tax Act ultra vires of the Constitution; and

(b) if so, whether Government are taking any step to amend the Act so that it comes within the purview of the Constitution?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a). Yes. The Gift-tax Act, 1958 has not been held *ultra vires* in its entirety. The "Act" in so far as it purports to impose tax on gifts of "lands and buildings" has been held *ultra vires* of the powers of Parliament.

(b). Steps are being taken to file an appeal to the Supreme Court against the judgment of the Mysore High Court. The question of amendment of the "Act" does not arise at this stage.

Steel Plant at Mohindergarh (Punjab)

*103. **Shri Anjanappa:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that Government have sanctioned the setting up of a steel plant in the private sector at Mohindergarh in Punjab; and

(b) if so, what would be the capacity of production of this plant?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a). No, Sir.

(b). Does not arise.

Export of Coal to Pakistan

*104. **Shri Morarka:** Will the Minister of Mines and Fuel be pleased to state:

(a) the total quantity of coal exported to Pakistan during the last three years;

(b) the quality of coal and the price at which it was exported; and

(c) the quantity likely to be exported during the current year?

The Minister of Mines and Fuel (Shri K. D. Malaviya) (a) & (c). The Indo-Pakistan Trade Agreement provides for an export of 1,560,000 tons of coal per annum to Pakistan, out of which 52 per cent is in Selected Grade 'B' and 48 per cent in Grade 'T'. The

exports during the last three years have been as under:—

Year	Quantity
1959	821,313 tons
1960	1,233,654 tons
1961	1,220,307 tons

The average F.O.B./C. & F. price varies from Rs. 32.81 to Rs. 50.00 per ton.

Kolar Gold Mines

*105. **Shri Hanumanthaiya:** Will the Minister of Finance be pleased to state:

(a) the reasons for Finance Ministry undertaking to run the Kolar Gold Field Mines in preference to the Ministry of Mines and Fuel etc, running it; and

(b) what is the organisational set up which will be in charge of the working of the Mines?

The Deputy Minister in the Ministry of Finance (Shri B. E. Bhagat):

(a) The allocation of business between the Ministries is made on the basis of administrative convenience by the Prime Minister, who has decided that the Ministry of Finance should deal with the Kolar Gold mines.

(b) It is proposed to run the mines as a departmental undertaking.

Kolar Gold Mines

*106. { **Shri Rameshwar Tantia;**
Shri Hanumanthaiya;
Shri Raghunath Singh;
Shri Basappa;
Shri A. S. Saigal;
Shri Venkatasubbalah;
Shri E. Madhusudan Rao;

Will the Minister of Finance be pleased to state:

(a) when the Government of India will take over Kolar Gold Field from Government of Mysore; and